

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(30)

C.P.No.219/98 in MA No.221/99
OA No.722/97

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Smt. Shanta Shastry, Member(A)

New Delhi, this the 4th day of July, 2000

Shri Mahesh Chand
s/o Shri Ram Narain
r/o Sector-9A, H.No.183,
New Vijay Nagar
Ghaziabad. Petitioner
(By Shri B.L.Madhok, proxy of Shri B.S.Mainee,
Advocate)

Vs.

1. Shri S.P.Mehta
General Manager
Northern Railway
Baroda House
New Delhi.
2. Sh. Rakesh Chopra
Divisional Railway Manager
State Entry Road
New Delhi.
3. Sh. Misri Lal
Sr. Station Manager
Northern Railway
New Delhi. Respondents
(By Shri H.K.Gangwani, Advocate)

O R D E R (Oral)

By Reddy. J.

In this case it is represented by the learned counsel for the respondents that the order against which the CP is filed has been stayed by the High Court and the case is posted in August, 2000. In the circumstances, adjourned the CP sine-die. It is however open to the applicant, if ^{he} so wishes, to revive the CP subject to the result of the stay petition in the High Court. The CP is disposed of accordingly. Notices issued to the respondents are discharged. No costs.

Sh. Ant

(SMT. SHANTA SHAstry)
MEMBER(A)

Ambygopala Reddy
(V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

/RAO/